

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 225**  
**(IB)-1373(ND)2019**  
**IA-338/2024**

**IN THE MATTER OF:**

**M/s. Advance Cargo Movers (India) Pvt. Ltd. ... Appellant/Petitioner**

**Versus**

**M/s. SBS Transpole Logistics Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the Respondent :**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-338/2024:** It is already 5.25 pm, let the matter be listed on 29.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**